

MEDIATION CENTRE RHC, JODHPUR, CAUSE LIST 20-08-2018

S.N.	NAME OF MEDIATOR	TYPE OF CASE & NO. WITH TITLE OF CASE	NAME OF PETITIONER ADVOCATE	NAME OF RESPONDENT'S ADVOCATE
1	Sh. Hanuwant Singh Balot	S.B. CW No. 1930/2018, Jitendra Kumar Bagda V/S Smt. Radhika.	Mr. Rameshwar Dave	Mr. Abhijit Chouhan
2	Sh. Rajendra Dadhich	S.B. CRLR No. 1503/2018, Deepak Dave V/S Kavita Vyash & Ors.	Dr. Sachin Acharya	Mr. N R Goswami
3	Sh. Gulam Hussain	S.B. Criminal Leave To Appeal No. 16/2017, Jaffar Khan V/S Manish Mathur. Connected with S.B. Criminal Leave To Appeal No. 15/2017, Jaffar Khan V/S Manish Mathur.	Mr. Javed Hussain	Mr. Amitabh Acharya
4	Dr. Pramila Acharya	S.B. CRLR No. 1018/2017, Jaishankar V/S Smt. Santosh Panwar & Anr.	Mr. Amardeep Lamba	Mr. Vishan Das Vaishnav
5	Smt. Suman Porwal	S.B. CRLR No. 1342/2017, Smt. Ruchika Soni & Anr. V/S State & Anr.	Mr. M S Amarawat	Mr. Talat Bari
6	Sh. Bashant Raj Bhandari	S.B. CRLR No. 1065/2017, Sharwan V/S State Of Rajasthan & Anr.	Mr. Shrikant Verma Mr. Kuldeep Sharma	Mr. Manish Dadhich
7	Sh. Jitendra Maheshwari	S.B. Arbitration Application No. 19/2017, The Mewar Sugar Mills Ltd. V/S M/S Ali Traders.	Mr. Sanjay Nahar Mr. Hemant Bhati	Mr. Deepak Menaria Mr. Love Jain
8	Sh. Prashant Kumar Sharma	S.B. CRLR No. 211/2018, Amarjeet Singh Bagga V/S Smt. Reena & Anr.	Mr. Rajesh Choudhary	Mr. Sravan Saini
9	Sh. Prashant Kumar Sharma	S.B. CRLR No. 272/2013, Azad Hussain V/S State & Anr. Connected With S.B. CRLR No. 726/2013, Azad Hussain V/S State & Anr.	Mr. B L Choudhary	Mr. Sudhir Saruparia

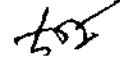
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S.N.	NAME OF MEDIATOR	TYPE OF CASE & NO. WITH TITLE OF CASE	NAME OF PETITIONER ADVOCATE	NAME OF RESPONDENT'S ADVOCATE
1	Sh. Murlidhar Vaishnav	S.B. CRLMP No. 2036/2018, Hemant Kumar Soni & Ors. V/s state Of Rajasthan & Anr.	Mr. Panney Singh	Mr. Rajesh Choudhary
2	Sh. Akshya Dave	S.B. CRLR No. 1435/2017, Smt. Sheetal Shrimali V/S Shiv Datt Dave.	Mr. Vinit Dave	Mr. Rameshwar Dave
3	Sh. Harish Purohit	S.B. CTA No. 121/2017, Smt. Anu Soni V/s Siddharth Soni	Mr. Rajeev Bishnoi	Mrs. Versa Bissa

MEDIATION CENTRE RHC, JODHPUR, CAUSE LIST 23-08-2018

S.N.	NAME OF MEDIATOR	TYPE OF CASE & NO.WITH TITLE OF CASE	NAME OF PETITIONER ADVOCATE	NAME OF RESPONDENT ADVOCATE
1	Dr. Manjula Chodhary	D.B. CMA No. 560/2018, Jitendra V/s Smt. Mamta.	Mr. Mukesh Mehriya	Mrs. R C Joshi
2	Dr. Manjula Choudhary	S.B. CTA No. 5/2018, Smt. Sarooj V/s Moolchand Tiwadi	Mr. Ashwini Sharma	Mr. DK Joshi

भवदीय



संयुक्त सचिव

राज. राज्य विधिक सेवा प्राधिकरण
जोधपुर

" Help The Needy--Timely Help May Create History "